GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2178

TO BE ANSWERED ON THE 31ST JULY, 2018/SHRAVANA 9, 1940 (SAKA)

CBI ENQUIRY INTO PATHANKOT ATTACK

2178. SHRI RAVNEET SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has ordered a CBI inquiry on the Pathankot Terror Attack in 2016;
- (b) if so, the status of the inquiry and arrests made so far;
- (c) whether the Government has found any role of an insider at the Pathankot Base,

who could have provided support and information that was key to carrying out the attack;

- (d) whether the Government has concluded the findings in the case; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): No, Madam. Investigation of the Pathankot Air base terror attack case has been entrusted to the National Investigation Agency (NIA).
- (b) to (e): After investigation, the NIA has filed charge-Sheet against four absconding accused persons. No arrest has so far been made. During investigation, no role of an insider at the Pathankot base has been found.
